	Annexure-1																		
	Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 09.04.2024																		
	List of secured financial creditors belonging to any class of creditors																		
	(Amount in ₹)																		
SI.	Name of	Detail	s of claim re	ceived	Details of claim admitted								Amount of	Amount of any		Amount of claim			Remarks, if any
No.	creditor													mutual dues, that		not admitted	under verif	rificati on	ĺ
	1		Amount cl				Amount covered	• 1				g share in CoC	claim	may be set- off					
		receipt		admitted	of	fclaim	security	gua	rantee	related party?	1								
							interest												
	NIL																		
	Annexure-2 Name of the compared debtors T.S. I. Sustant Automobiles Drivets Limited. Date of compared control of CIDD. On 1.2024 and a resolved / compared control of CIDD. On 1.2024 and a resolved / compared control of CIDD.																		
	Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 order received/communicated on 29.01.2024; List of creditors as on: 09.04.2024																		
	List of unsecured financial creditors belonging to any class of creditors																		
									((Amount in ₹)									
SI.	Name of Details of claim Details of claim admitted Amoun												Amount of any	mutual	Amount of al	aim Amount	of claim D	emarks, if	anu.
No.	creditor			Amount of claim				nt covered by	Whether	% of voting	share in		dues, that may		Amount of claim		rification	emarks, m	ii aiiy
140.	Creditor	receipt		admitted	riatare or cia		guaran	•	related	CoC		claim	ades, that may	50 500 011	not dannited	lander ve	. medicin		
									party?										
	•			•						NIL						•			•